

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOs. 131, 132 & 829 OF 2017 IN
DFR NO. 254 OF 2017**

Dated: 16th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Maharashtra Aquaculture Farmers Association ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Prashant S. Kenjale

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora for R-1

Ms. Nikita Choukse for R-2

ORDER

Learned counsel for the appellant states that he has served all the respondents and he will be filing affidavit of service.

List the matter on **03.05.2018**. In the meantime, affidavit of service be filed.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**